

HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. 1882 / Checker
III-6-1/2005 (Electricity Act)

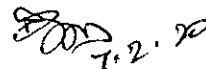
Bilaspur, dated ^{7th} February, 2020

Copy of Government Notification Endorsement No. 1334/544/XXI-B/C.G./2020, dated 06-02-2020 issued by the Government of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Atal Nagar, Nava Raipur regarding to **notify the courts of III ADJ, Raigarh I & II ADJ, Sakti & II & VI ADJ Ambikapur as Special Court for trial of cases under Electricity Act** is forwarded to :-

- 1) The Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice P. S. Koshy, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 14) Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur, for information of her Lordship.
- 15) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Lordship.
- 16) Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 17) Registrar (Vigilance/I. & E/Judicial/S&A Cell), High Court of Chhattisgarh, Bilaspur for information.
- 18) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

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- 19) The District and Sessions Judge Raigarh/Janjgir-champa/Suguja at Ambikapur for information & necessary action.
- 20) i) The III Additional District & Sessions Judge, Raigarh,
ii) I Additional District & Sessions Judge, Sakti
iii) II Additional District & Sessions Judge, Ambikapur
for information & necessary action.
- 21) The Additional Registrar (Judicial/Administration/ D.E.& E./ Classification) High Court of Chhattisgarh, Bilaspur, for information.
- 22) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- 23) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 24) The Dy. Registrar, Confidential/Work/Complaint/Mediation Cell, High Court of Chhattisgarh, Bilaspur for information.
- 25) The Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 26) Section Officer/Incharge, Court Manager/Accounts/ O/o R.G./ Budget/ Checker/ Protocol/D.E./ Works/Compliant/Writ/ Civil/ Criminal/ Central Filing Section/ Supreme Court Section/ Library, High Court of Chhattisgarh, Bilaspur *for information.*
- ✓ 27) I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.



(Neelam Chand Sankhla)
Registrar General

**GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, NAWA RAIPUR, ATAL NAGAR (CG) 492002**

NOTIFICATION

Raipur dated .02.2020

F.No./544/XXI-B/C.G./2020,- In exercise of the powers conferred by sub-section (1) of Section 153 of the Electricity Act, 2003 (NO. 36 of 2003), the State Government, in consultation with the High Court of Chhattisgarh and in compliance of Memo No. 1690/Checker/III-6-1/2005, Bilaspur dated 04.02.2020, hereby, makes the following amendment in this department's previous notifications mentioned below and constitute the Special Court as specified in column no. (2) in relation to the area in the corresponding entries in column no. (3) thereof, and appoints the Judges specified in column no (4) as Presiding officer of the said Special Courts for the purposes of the aforesaid Act, namely:-

AMENDMENT

1. In the Notification No. 4062/1135/XXI-B/16, dated 25.04.2016 (as amended from time to time), in the table, in serial no.5, in column 3, after entry f, the following shall be inserted, namely:-

“g. IIIrd Additional District and Sessions Judge, Raigarh.”

2. In the Notification No. 7788/2873/XXI-B/18, dated 03.08.2018, for serial number 11A and entries relating thereto, the following shall be substituted, namely:-

S. No.	Special Courts	Jurisdiction of the Courts	Presiding Officer
(1)	(2)	(3)	(4)
“11A.	Sakti	Civil Court, Sakti (as per work distribution by the respective District Judge)	a. I st Additional District and Sessions Judge, Sakti b. II nd Additional District and Sessions Judge, Sakti”

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3. In the Notification No. 10643/2755/XXI-B/19, dated 15.10.2019, for serial number 4 and entries relating thereto, the following shall be substituted, namely:-

S. No.	Special Courts	Jurisdiction of the Courts	Presiding Officer
(1)	(2)	(3)	(4)
"4.	Ambikapur	Civil District, Sarguja at Ambikapur (as per work distribution by the respective District Judge)	a. II nd Additional District and Sessions Judge, Ambikapur b. VI th Additional District and Sessions Judge, Ambikapur"

By order and in the name of the
Governor of Chhattisgarh,

(Naresh Kumar Chandravanshi)
Principal Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

En.No. 1334/544 /XXI-B/C.G./2020,
Copy to:


Raipur dated 02.02.2020

06 FEB 2020

1. Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No.1690/Checker/III-6-1/2005 Bilaspur dated 04.02.2020
2. District Judge, Raigarh,
3. District Judge, Ambikapur,
4. District Judge, Janjgir-Champa,
5. Principal Secretary, Government of Chhattisgarh, Energy Department, Mantralaya, Raipur
6. Principal Secretary, Government of Chhattisgarh, Home (Police) Department, Mantralaya, Raipur,
7. Secretary, Government of India, Revenue Department, New Delhi,
8. Private Secretary to Hon'ble Law Minister for perusal of Hon'ble Law Minister,
9. Staff Officer to Principal Secretary Law for perusal of Principal Secretary Law, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Raipur,

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8. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Naya Raipur for publication in the E-Gazette (Extra Ordinary),
 9. Web-administrator, Law and Legislative Affairs Department, Mahanadi Bhawan for uploading in the Official Website of the Department,
- For information and necessary action,


05.2.2020

(Maneesh Kumar Thakur)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department